

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 6

IA No.- 4724/2020 in IB-590/ND/2020

IN THE MATTER OF:

Time Equipment Pvt. Ltd. ... Applicant/Petitioner

Vs

Lotus Greens Developers Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 03.11.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Ashish Aggarwal
Mr. Gurcharan Singh

For the Respondent :

ORDER

IA No. 4724/2020:

Application filed for urgent listing of IB-590/ND/2020. Learned counsel for applicant states that notice issued prior to lockdown, service affidavit filed and service is complete. Application is allowed. List IB-590/ND/2020 on 01.12.2020.

SD/-

**NARENDER KUMAR BHOLA
MEMBER (T)**

SD/-

**DR. DEEPTI MUKESH
MEMBER (J)**